

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Application No.17 of 2013 (SZ)
W.P.No.29432 of 2012, (Madras High Court)**

Applicant(s)	Vs	Respondent(s)
M/s. Balasubramaniam Charcoal Unit, Veeranampalayam Village, Tiruppur		The District Environmental Engineer, Perundurai, Erode and Veeranampalayam Panchayat, Kangeyam, Tiruppur Dist. And others
Legal Practitioners for Applicant(s) M/s. N.S. Siva Kumar Shri.J. Ramkumar		Legal Practitioners for Respondents Smt. H. Yasmeen Ali for R-1 Mr. Naveen Kumar Moorthy for R-2

Application No. 24 of 2013 (SZ)

Applicant(s)	Vs.	Respondent(s)
M/s. Ozone Care Public Welfare Association rep. By its authorised Person Mr.P.Shatishkumar Tiruppur District		The Chairman, Tamil Nadu Pollution Control Board and others
Legal Practitioners for Applicant(s) M/s. C. Prakasam		Legal Practitioners for Respondents Smt.Yasmeen Ali for R-1 and R-2 M/s.Manohar and L.G.Sahadevan for R-6 Smt.Madhumati, Ilango and Shankar for R3, R4, R5 & R8 Mr. K. Murugan for R-7 M/s.A.Madhumathi & C.P.Palanichamy for R9

**Application No. 285 of 2013 (SZ) (THC)
W.P. No.23784 of 2012, Madras High Court**

Applicant(s)	Vs.	Respondent(s)
M/s. Gee Carbons, Kangeyam Taluk, Tiruppur Dist		The District Environmental Engineer, Tamil Nadu Pollution Control Board, Perundurai Erode District and others
Legal Practitioners for Applicant(s) M/s. A. Madhumathi and M. Mohammed Muzammil		Legal practitioners for respondent(s) Mrs. H.Yasmeen Ali for R-1 Mr.Naveen Kumar Murthy for R-2

Application No. 286 of 2013 (SZ) (THC)
W.P. No.28817 of 2012, Madras High Court

Applicant(s) Respondent(s)
M/s. United Carbons,
Pothiapalayam Panchayat
Kangeyam Taluk, Tiruppur District The District Environmental
Engineer, Tamil Nadu Pollution Control
Board, Perundurai
Erode District and others

Legal Practitioners for Applicant(s) Legal practitioners for respondent(s)

M/s.V.Manoharan &
L.G.Sahadevan Mrs.H.Yasmeen Ali for R-1
Mr.M.K.Subramanian
& P.Velmani for R3

Application No. 287 of 2013 (SZ) (THC)
W.P. No.28818 of 2012, Madras High Court

Applicant(s) Respondent(s)
M/s. Gee Carbons,
Veeranampalayam Village Panchayat
Kangeyam Taluk, Tiruppur District The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Perundurai, Erode District and others

Legal Practitioners for Applicant(s) Legal practitioners for respondent(s)

M/s. A. Madhumathi and
M. Mohammed Muzammil Mrs.H.Yasmeen Ali for R-1
Mr.M.K.Subramanian
& P.Velmani for R3
Sri.Naveen Kumar Murthy for R-2

Application No. 288 of 2013 (SZ) (THC)
(W.P. No.28819 of 2012, Madras High Court)

Applicant(s) Respondent(s)
M/s. Subbayan and Co.,
Veeranampalayam Village,
Kangeyam Taluk, Tiruppur District The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Perundurai, Erode District and others
Rep. By its Partner S.Sivasakthivel

Legal Practitioners for Applicant(s) Legal practitioners for respondent(s)

M/s. A. Madhumathi and
M. Mohammed Muzammil Mrs.H.Yasmeen Ali for R-1
Sri.Naveen Kumar Murthy for R-2
Mr.M.K.Subramanian

& P.Velmani for R3

Application No. 289 of 2013 (SZ) (THC)
(W.P. No.23783 of 2012, Madras High Court)

Applicant(s)

Respondent(s)

M/s.Subbayan & Co.
Veeranampalayam Village,
Kangeyam Taluk, Tiruppur District
Rep. By its Partner S.Sivasakthivel

The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Perundurai, Erode and others

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)

M/s. A. Madhumathi and
M. Mohammed Muzamil

Mrs.H.Yasmeen Ali for R-1
Mr.Naveen Kumar Murthy for R-2

Application No. 112 of 2015 (SZ)

Applicant(s)

Respondent(s)

United Carbon,
Civiyankadu, Vellaraparai
Tiruppur District rep. By its
Partner Mr.K.Vikram

The Chairman, Tamil Nadu Pollution
Control Board, Chennai and others

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)

M/s.Y.Arunagiri & P.Ramesh

Mrs.Yasmeen Ali for R1 & R2

Application No.184 of 2015

Applicant(s)

Respondent(s)

United Carbon,
Civiyankadu, Vellaraparai
Tiruppur District rep. By its Partner

The Chairman, Tamil Nadu Pollution
Control Board, Chennai and others

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)

M/s.V.Manohar
L.G.Sahadevan

Mrs.Yasmeen Ali for R1 to R3

Application No.252 of 2016

Applicant(s)

Respondent(s)

K.L. Mahendraprasath
Guddalore Village,
Aravakurichi Taluk
Karur District

1. The District Collector
Karur Dist
2. The District Environmental Engineer
Tamil Nadu Pollution Control Board
Karur
3. The District Block Development Officer

Karur
4. The Revenue Divisional Officer
Karur

Counsel appearing for applicant

Counsel appearing for respondents

M/s.R Jayaprakash
K . Vanangamudi
R.S. Maitreya

Mr. M.K. Subramaniam, E.Manoharan &
P. Velmani for R1 & R4
Mrs. Yasmeen Ali for R2
Mr.M.Venugopal for R3

Note of the Registry	Orders of the Tribunal
Item No.3 to 12	<p>Date: 11th September, 2017</p> <p>The learned counsel appearing for the State Pollution Control Board submits that JCEE of the Board is taking charge today after availing leave and he will be present on the next date of hearing.</p> <p>Post these applications on 20.09.2017.</p> <p>....., JM (Justice Dr.P.Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>